

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P. No.(IB)1696(MB)/2018

CORAM:

SHRI B. S. V. PRAKASH KUMAR
MEMBER (J)
SHRI RAVIKUMAR DURAISAMY
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.08.2018

NAME OF THE PARTIES: Posco Maharashtra Steel Pvt Ltd

Vs

Tiger Steel Engineering (India) Pvt Ltd

Section 9 of the Insolvency and Bankruptcy Code, 2016.

ORDER

22. **C.P.(IB)-1696 (MB)/2017**

None present. List this matter on 24.8.2018.

SD/-

RAVIKUMAR DURAISAMY
Member (Technical)

SD/-

B.S.V. PRAKASH KUMAR
Member (Judicial)